

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

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**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :

**PETITION NUMBER** : TP(HC)/CAA/120-124/17

**NAME OF THE TRANSFEROR  
CO PVT LTD** : KALPATHARU INFRASTRUCTURE DEVELOPMENT

**NAME OF THE TRANSFERRE** : KALPATHARU ENTERPRISES PVT LTD

**UNDER SECTION** : 230

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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

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**ORDER**

No representation on behalf of both the parties. For hearing submissions of the petitioner, put up on 10.08.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**